

Shri Tyagi: If there are schools where cent per cent expenditure is met by Government....

Mr. Speaker: That is another matter. That will be considered.

Shri G. B. Pant: All that will be taken into consideration—whether we could make any change or not.

A Directory of Museums in India

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*1133. { **Shri D. C. Sharma:**
Shri Achar:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 388 on the 13th August, 1959 and state the further progress made in the publication of 'A Directory of Museums in India'?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): The Directory is in the last stages of printing and will be published within a few days. With your permission I would like to add this. It is being released this morning, and I propose to place the first copy in the Library of Parliament.

Shri D. C. Sharma: May I know whether this directory will be in English or in other Indian languages also?

Shri Humayun Kabir: I answered this question on a previous occasion. The directory is now being released in English but we are also trying to bring it out in all Indian languages.

Mr. Speaker: It may be given to the Library.

Shri Humayun Kabir: Yes, Sir.

शेठ गोविन्द दास : क्या माननीय मंत्री को यह बात मालूम है कि देशी भाषाओं में काम न होने की वजह से जैसे कि अग्नी कृषि मेले में भी हो रहा है, वहाँ पर हर जगह अंग्रेजी का साम्राज्य है जिसके कि कारण लोगों को बड़ा अमनोप होता है और जब कि अंग्रेजी में डाइरेक्टरी निकली तो उसके साथ हिन्दी या अन्य देशी भाषाओं में न निकलने का क्या कारण है ?

Mr. Speaker: Next question.

श्री जगदीश प्रबन्धी : अंग्रेजी में ही यह काम सबसे पहले क्यों होता है ? अन्य देशी भाषाओं में क्यों नहीं होता है ?

अध्यक्ष महोदय : ऐसे ही होता है ।

Landless Labour in Kerala

*1134. **Shri Kodyan:** Will the Minister of Home Affairs be pleased to state:

(a) the steps that have been taken by the Kerala Government to speed up the distribution of Government-owned land among the landless labour in the State; and

(b) the total acreage of land so far distributed?

The Minister of Home Affairs (Shri G. B. Pant): (a) The Government had appointed special staff in the Districts to expedite land assignment work, Additional staff has also been sanctioned according to requirements. The District Collectors have been directed to pay attention to the land assignment scheme and to take necessary steps to expedite it. Proposals for simplifying the procedure for assignment of Government land and further expediting the implementation of the scheme are under the examination of the Government of Kerala.

(b) 5646 acres and 4:756 cents.

Shri Kodyan: May I know whether it is a fact that the land distribution committees which have been formed in almost all the taluks in the State have not met for the last five months and, if so, what are the reasons therefor?

Shri G. B. Pant: The committees have been formed in the taluks, and if they have not met, I think there may be some reasons for it which I am not in a position to explain.

Shri Narayanankutty Menon: Since the President has taken over the administration of the Kerala State, may I know how many persons have been

given Government land and what is the total acreage?

Shri G. B. Pant: I cannot say exactly but I notice that this scheme was introduced in September, 1957, and the President has had to deal with this matter only during the last few months of weeks. This scheme has been in operation for about two years before the President took the State over. So, he could not work miracles during the few weeks.

Shri Narayanankutty Menon: Sir, the question has not been answered. This scheme was started in September, 1957 and the distribution of land was going on almost every month. I want to know how much land has been given and to how many persons since 31st July, 1959, because it is a continuing process.

Shri G. B. Pant: If the question had been framed in that form then I would have been able to obtain precise information to that effect.

Shri V. Eacharan: May I know whether it is a fact that these committees were formed only for distributing Government land available in each taluk and not for the assignment of land to the Harijans?

Shri G. B. Pant: Some sort of taluk committees have been formed and they are also entrusted with the task of assignment or submitting proposals or considering proposals for the distribution of Government land, but what else we have to do, I cannot exactly say.

Shri Maniyangadan: Some Harijans were evicted by the previous Government, from Government lands at Kattampalli and other places. May I know whether they have been reinstated subsequently?

Shri G. B. Pant: Could the hon. Member repeat the question?

Shri Maniyangadan: Some Harijans were evicted from the Government land. I wanted to know whether they have been reinstated subsequently.

Shri G. B. Pant: If they have been reinstated, I think a good deal has been done.

Mr. Speaker: He wanted to know if the Harijans who had been evicted by the previous Government have since been reinstated.

Shri G. B. Pant: I cannot say exactly, but I said that if they have been reinstated, then a good deal has been done.

Shri Narayanankutty Menon: A very relevant supplementary is not answered. It arises directly out of this question.

Mr. Speaker: Order, order. He cannot monopolise. Shri N. N. Patel.

Shri N. N. Patel: May I know whether any top priority will be given to landless labour among the Scheduled Castes and Scheduled Tribes?

Shri G. B. Pant: Presumably, because most of the landless labourers come from that class, but again I have no precise information before me.

Shri B. K. Galkwad: May I know the number of landless labourers in Kerala and how much land is being given to each family?

Shri G. B. Pant: I can neither give the exact number of landless labourers nor can I say how much land is being given. After all, it is an affair concerning a State with which we have come in contact only recently and we have not got all the information on these petty matters of detail.

Shri Narayanankutty Menon: In answer to part (b) of the question, an answer has been given to the effect that so much land has been given. I want to know what is the total acreage of land given, after the President took over, or, if it has not been specifically done, why it has been stopped now.

Shri G. B. Pant: I said that I cannot give the exact area that has been given, but I gave a general answer which indicates that efforts are being

made, in fact, to expedite the process and not in anyway to stop or delay the distribution. Efforts are being made, and the answer to part (a) indicates that everything is being done to carry out this process of distribution expeditiously and not to delay it.

Shri Tyagi: One question.

Mr. Speaker: I am sorry. Next question.

Diversion of Jamuna in Delhi

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*1135. { **Shri D. C. Sharma:**
Shri Radha Raman:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government have succeeded in diverting the flow of Jamuna near Nigambod and Qudsia Ghats towards the city bank of old Delhi;

(b) if so, whether this diversion will remain permanent;

(c) if not, whether any attempt to make it permanent is contemplated; and

(d) if so, what is its nature, approximate cost involved and the agency which is proposed to be employed to implement it?

The Minister of Home Affairs (Shri G. B. Pant): (a) During summer, 1959, the Delhi Municipal Corporation succeeded in temporarily diverting the flow of the river Jamuna towards the ghats.

(b) No.

(c) Yes.

(d) Permanent works will be required to make the river hug its right bank near the ghats. Detailed experiments on river models are being conducted at the Central Water and Power Station, Poona. The works will be undertaken after the results of these experiments become known. At the present stage, it is not possi-

ble to give any indication as to the approximate cost of the works or of the agency which will be employed to carry them out.

Shri D. C. Sharma: May I know by what time the results of the experiments which are being conducted at the Central Water and Power Research Station, Poona, are going to be known and when they are known, whether action will be taken by the Home Ministry or by some other body, in the matter?

Shri G. B. Pant: Experiments are being carried out, as I just now said, by the research station at Poona. It is not possible to say how long it will take, but we have been asked to let the authorities here know the results of the experiments as soon as may be feasible. When the results are obtained, the work will be carried out either by the Corporation or by some Ministry in the Government here.

Shri D. C. Sharma: May I know whether the expenditure involved in this project will be met entirely by the Government of India or will be shared between the Government of India and the Corporation?

Shri G. B. Pant: That will be decided after the report has been received and estimates have been prepared.

Shri C. K. Bhattacharya: May I know whether the diversion of the river to the right bank will in any way be detrimental to the interests of the places on the other bank?

Shri G. B. Pant: I think the research station will take every relevant factor into account.

Scholarships to Children of Political Sufferers

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*1136. { **Dr. Ram Subhag Singh:**
Pandit D. N. Tiwari:
Shri Raman:

Will the Minister of Education be pleased to state: